

ITEM NO.11
(Part-heard)

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9402-9405/2018

ARCELORMITTAL INDIA PRIVATE LIMITED

Appellant(s)

VERSUS

SATISH KUMAR GUPTA & ORS.

Respondent(s)

IA 131442/2018 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

IA 131443/2018 - STAY APPLICATION

Date : 13-09-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s)

Mr. Harish N. Salve, Sr. Adv.
Dr. A.M. Singhvi, Sr. Adv.
Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Raghav Shankar, Adv.
Mr. Sudhir Sharma, Adv.
Mr. Vishal Gehrana, Adv.
Mr. Abhishek Swaroop, Adv.
Mr. Anupam Prakash, Adv.
Mr. Sanjeet Ranjan, Adv.
Mr. Amit Bhandari, Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Akhil Anand, Adv.
Ms. Misha Chandna, Adv.
Mr. Utkarsh Maria, Adv.
Mrs. Manik Karanjawala, Adv.
Mr. Shubham Saigal, Adv.
Mr. Sahil Monga, Adv.
For M/s. Karanjawala & Co., AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Deepak Joshi, Adv.
Mr. Devanshu Sajlan, Adv.
Mr. Sanyat Lodha, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
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Mr. Kaushik Poddar, AOR
Mr. K.V. Viswanathan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Raunak Dhillon, Adv.
Mr. Karan Khanna, Adv.
Ms. Ananya Dhar Choudhary, Adv.
Mr. Naveen Hegde, Adv.
Mr. Bunmeet Singh Grover, Adv.
For M/s. Cyril Amarchand Mangaldas Aor, AOR

Mr. Gopal Subramaniam, Sr. Adv.
Ms. Misha, Adv.
Mr. Sapan Gupta, Adv.
Mr. Hitesh Kumar Saini, Adv.
Mr. Sidhant Kant, Adv.
Mr. Pavan Bhushan, Adv.
Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Harish N. Salve, learned Senior Counsel appearing for the appellant resumed his arguments at 10.50 a.m. and was on his legs when the Court rose for the day leaving the matters as part-heard.

List on Tuesday, the 18th September, 2018 as part-heard at 10.30 a.m.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER